

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2806
TO BE ANSWERED ON 11.05.2016**

GATE MITRAS

2806. SHRI KIRTI VARDHAN SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of Gate Mitras appointed so far in the country on unmanned level crossings, zone-wise including Lucknow division of NER;**
- (b) whether the Gate Mitras have been imparted proper training and if so, the details thereof;**
- (c) the amount of salary/remuneration and the facilities provided to them;**
- (d) whether these Mitras are covered under labour laws and if not, the reasons therefor; and**
- (e) whether the Railways will deploy these Mitras once all the unmanned crossings will cease to exist and if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.2806 BY SHRI KIRTI VARDHAN SINGH TO BE ANSWERED IN LOK SABHA ON 11.05.2016 REGARDING GATE MITRAS

(a): Indian Railways have not made any regular/permanent appointment of “Gate Mitras”. Gate Counsellors or Gate Mitras are being deployed as a purely temporary measure on outsourcing on contractual basis at identified vulnerable unmanned level crossings till these gates are eliminated. Zone-wise deployment of Gate Mitras as on 1st April, 2016 including 55 numbers on Lucknow Division of North Eastern Railway is as under:

Railway	No. of Gate Mitras deployed
Central	17
Eastern	39
East Central	143
East Coast	202
Northern	333
North Central	245
North Eastern	351
Northeast Frontier	32
North Western	820
Southern	276
South Central	544
South Eastern	552
Southeast Central	27
South Western	225
Western	520
West Central	0
Total	4326

(b): Yes, Madam. Gate Mitras are imparted training and suitably counselled at appropriate level of the concerned Zonal Railway.

(c): Gate Mitras are engaged by the Zonal Railways through outsourcing on contract basis. Therefore, onus of payment of remuneration to them lies with the outsourcing agency, who are mandated to follow the Minimum Wages fixed by the respective State Governments. The onus of providing work related facilities to Gate Mitras lies with the outsourcing agency as per contract. However, these facilities are provided by some of the Zonal Railways on feasibility basis.

(d): As the Gate Mitras are being deployed through contract, they are covered under General Condition of Contract.

(e): No, Madam.
